

(d) The credit limits sanctioned by RBI/NABARD for production and marketing activities of weavers societies and industrial cooperatives during the years 1981-82 to 1983-84 are as under :

		(Rs. in crores)		
		Credit limits sanctioned during financial year		
		1981-82	1982-83	1983-84
1.	Weavers Cooperatives (including limits sanctioned to Apex/ Regional Weavers Societies for marketing of cloth	97.27	145.31	189.17
2.	Industrial Cooperatives (including Coir)	5.05	5.54	6.28
3.	Financing individual rural artisans through PACs/LAMPs/FSS	1.10	2.36	2.93

Imported Colour T.V. Sets Lying With Customs

4708. SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state :

(a) the number of colour T.V. sets imported during the year 1983 and January-June, 1984;

(b) the rate of duty charged on the import of colour T.V. sets;

(c) whether a large number of colour T.V. sets are lying with Customs; and

(d) if so, their number, period for which they are lying and the manner in which these are likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) Such statisti-

cal information is not collected by the Custom Houses and, therefore, is not available.

(b) The rate of duty for articles (including colour T.V.) imported as baggage is 170% for the first slab of Rs. 2000 in excess of the free allowance of Rs. 1250 and an 240% in excess thereof. For T. V. sets imported as cargo the rate of duty is 100%+40%+15% (additional duty) for screen size upto 51 cm. and 100%+40%+30% (additional duty) for screen size in excess of 51 cm.

(c) and (d) In case any articles are not cleared within a period of 60 days, these are liable to be sold after issuing a notice to the importer under Section 48 of the Customs Act, 1962. The number of such colour T.V. sets lying uncleared is small.

Remittance of Foreign Private Companies From the Country

4709. SHRI A. K. ROY : Will the Minister of FINANCE be pleased to state :

(a) the remittance of the foreign private companies from the country in 1982-83 and 1983-84;

(b) same from the Indian private companies from the foreign countries to the country giving facts in details;

(c) whether the remittances from the country are on the increase as compared to that to the country; and

(d) if so, Government's reaction thereto ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d) The information is being collected and will be placed on the Table of the House to the extent available.

Delay in finalisation of cases of Motor Vehicle Accident in Dhanbad

4710. SHRI A. K. ROY : Will the Minister of FINANCE be pleased to refer to the reply given to the Unstarred Question No. 4124 on 16 December, 1983 regarding Insurance of motor vehicles in Dhanbad on the compensations given by the Life Insurance Companies to the victims of motor vehicle accidents and state :

(a) whether there are cases of more than eight years whose claims could not be finalised yet, if so, the number of such cases in Dhanbad;

(b) whether his attention has been drawn to a specific case of a truck BRW 7743 causing accident on 15 March, 1975 and still the compensation has not been given to the victim by the Insurance Company; and

(c) if so, facts in detail and the steps taken to remove the delay in finalising the cases for claims and compensations ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to

(c) The information is being collected and will be laid on the Table of the House.

Loss/Profit in Air India and Indian Airlines

4711. SHRI VIRDA RAM PHULWARIYA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details of profit earned or loss suffered by the Indian Airlines and Air India during 1983-84 and upto June 1984-85;

(b) the total number of passengers who travelled by these air-lines; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN) : (a) Air India and Indian Airlines made a net profit of Rs. 57.39 crores and Rs 45.85 crores respectively during the year 1983-84. The estimated net profit for the period April-June, 1984 is Rs. 12.40 crores and Rs. 10.86 crores for Air India and Indian Airlines respectively.

(b) and (c) A total number of 18,25,777 and 4,55,496 passengers travelled by Air India during the year 1983-84 and the quarter April-June, 1984 respectively. During the same period, 76.69 lakhs and 21.11 lakhs passengers travelled by Indian Airlines.

यात्री-डिब्बों का निर्यात

4712. श्री विरदाराम फुलवारिया : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारतीय रेल विभाग द्वारा 1983-84 और 1984-85 (जून 1984